

TO BE PUBLISHED IN PART I SECTION 2 OF THE GAZETTE OF INDIA
(EXTRAORDINARY)

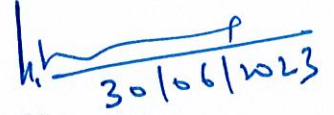


Government of India
(Bharat Sarkar)
Ministry of Law and Justice
(Vidhi Aur Nyaya Mantralaya)
Department of Legal Affairs
(Vidhi Karya Vibhag)

New Delhi, 30th June, 2023

NOTIFICATION

F. No. J-11013/5/2023-Judicial: The President is pleased to re-appoint Shri Tushar Mehta, Solicitor General of India for a further period of three years with effect from 01.07.2023 or until further orders, whichever is earlier.


30/06/2023

(Vijay Kumar Sharma)
Joint Secretary & Legal Adviser

To,

The Manager,
Government of India Press,
Mayapuri, Ring Road,
New Delhi.